

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 238
815/2014

IN THE MATTER OF:

Ms. Ameeta Mehra ... Applicant/Petitioner

Versus

Ministry of Corporate Affairs and Ors. ... Respondent

Under Section: 633(2)

Order delivered on 08.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Jeevesh Nagrath & Mr. Chandan Dutta, Advocates for the
Petitioner.

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)
COURT OFFICER